

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****NAVYUG TELEFILMS PRIVATE LIMITED OPERATING IN ENTERTAINMENT
INDUSTRY AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Navyug Telefilms Private Limited PAN: AAACN1286C CIN: U92110MH1994PTC078309
2.	Address of the registered office	Flat No 2, Ground Floor, Duplex Heights CHS LTD, Lokhandwala Complex, Millat Nagar, Andheri (W), Mumbai Suburban, Andheri, Mumbai, Mumbai, Maharashtra, India, 400053
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The fixed assets are located at Flat No 2, Ground Floor, Duplex Heights CHS LTD, Lokhandwala Complex, Millat Nagar, Andheri (W) 400053
5.	Installed capacity of main products/ services	The Company was involved in the entertainment industry having activities such as production and distribution of Films, TV Shows, Broadcasting and Content Creation for Radio platforms and other entertainment related activities.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from navyug.cirp@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from navyug.cirp@gmail.com.
10.	Last date for receipt of expression of interest	27/01/2025
11.	Date of issue of provisional list of prospective resolution applicants	06/02/2025
12.	Last date for submission of objections to provisional list	11/02/2025
13.	Date of issue of final list of prospective resolution applicants	21/02/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/02/2025

15.	Last date for submission of resolution plans	28/03/2025
16.	Process email id to submit Expression of Interest	navyug.cirp@gmail.com

CA IP Pankaj Bhattad

IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362

AFA Valid Upto: 31/12/2025

Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E), Mumbai- 400 059

For Navyug Telefilms Private Limited

Date: 10/01/2025

Place: Mumbai